

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. 15 of 2013 in
Appeal No. 21 of 2013**

Dated : 24th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Narayanpur Power Co. Ltd.

.... Review Petitioner(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors.**

.... Respondent (s)

**Counsel for the Review Petitioner(s): Mr. Basava Prabhu S. Patil,
Sr. Adv.**

**Counsel for the Respondent(s): Mr. B.S. Prasad
Mr. Shodhan Babu**

ORDER

We have heard Mr. Basava Prabhu S. Patil, the learned Senior Counsel for the Review Petitioner for some time.

Post the matter for further hearing on **01.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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